NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. T. L. RAMMOHAN

SENIOR COUNSEL FOR PETTONER

V. HALLEL BEN FOR R. MUKUNDAN

l'donte.

ORDER

Shri T L Rammohan, counsel for petitioner present. Shri V Hallel Ben, counsel for respondents present and filed sur rejoinder alongwith additional typed set, by providing a copy of the same to the other side. Pleadings are complete. The matter is posted for final arguments. Put up on 17.04.2017 at 10.30 A.M.

(Ch.Md.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)